

**GOVERNMENT OF INDIA
SHIPPING
LOK SABHA**

UNSTARRED QUESTION NO:580
ANSWERED ON:26.02.2015
INSURED PORTS
Gandhi Shri Feroze Varun

Will the Minister of SHIPPING be pleased to state:

- (a) whether major ports in India have been insured;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI PON. RADHAKRISHNAN)

(a)&(b):No Madam. However, some Major-Ports have insured some equipments such as cranes, marine crafts, vehicles, equipments, computers, plants and machinery etc.

(c): Rule 15 of Delegation of Financial Power Rules, 1978 provides that Government property, both immovable or immovable, shall not be insured and no subordinate authority shall undertake or incur any expenditure in connection with these insurance of such property without the previous consent of Ministry of Finance. However, equipments that are costly and sensitive may be insured if considered necessary.